

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.113
CP/7(AHM)2021

Proceedings under Section 270 r.w 271,272 & 273 of Co.Act,2013

IN THE MATTER OF:

Ratna Katiyal

.....Applicant

V/s

Gaurang Khetanbhai Patel & Anr

.....Respondent

Order delivered on: 14/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunjal Dalal, PCS

For the Respondent : none

ORDER

Ld. PCS Mr. Kunjal Dalal appears for the petitioner.

None is present for the respondents physically. However, there is a technical glitch in the virtual mode. Hence, in the interest of justice the case is adjourned.

List the matter on 19.10.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)